

DIVISION BENCH  
COURT - II

**O-204**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/1306(KB)2020

**CORAM 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14<sup>TH</sup> MAY 2024**

IN THE MATTER OF	<b>MS. RAKHI (PROPRIETOR OF SRINIVASA CLOTH MILLS) VS CHANDRIMA FASHIONS FABRICS PRIVATE LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 9</b>

**Appearance (via video conferencing/physically)**

Ms. Rashmi Singhee, Adv. ] For the Personal Guarantor  
Ms. Sanjana Shaw, Adv. ]

Mr. Sanjay Khandelwal, IRP-in-person ] For the IRP

**ORDER**

1. Ld. Counsel/Authorised Representative appearing on behalf of the parties present.
2. Due to paucity of time, this matter could not be taken up for hearing today.
3. List the matter for further consideration on **11.07.2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**

*Ar.*